

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2559**

TO BE ANSWERED ON THE 14TH DECEMBER, 2021/ AGRAHAYANA 23, 1943 (SAKA)

TRANSIT CAMPS IN NORTH-EAST REGION

2559. SHRI ASADUDDIN OWAISI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is planning to build any transit camps in the North-East region in the country;

(b) if so, the details thereof;

(c) the reason for changing the name of detention centres to “transit camps”;

(d) whether the Government has maintained any data on the number of people lodged in such detention centres; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): State Governments/ Union Territory (UT) Administrations are delegated the powers and functions to make necessary arrangements (including the naming) for detention centres/ camps as per their requirement. State Govt./UT Administration set up such centre/camp as per Model Detention Centre/Holding Centre/Camp Manual 2019. No data in respect of such Centres/Camps is maintained centrally.